NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.204/2017 & 205/2017 IN CP No.16/254/2014 RT CP No.166/Chd/Hry/2017

Under Section 203 read with Section 439 of the Companies Act, 2013

In the matter of:

Mercurio Pallia Autoworks Pvt.ltd. Having its registered office at Plot No.60, 2nd floor, Sector-18 Huda IndustrialArea, Gurgaon-122005, Haryana & Ors..

...Petitioners

Order delivered on: 06.12.2017

Coram: Hon'ble Mr.Justice R.P.Nagrath, Member (Judicial)

For the Petitioner(s) : None

ORDER

On the previous date also i.e. 29.11.2017 there was no representation from the petitioners. Therefore, both the CAs No.204/2017, 205/2017 and the petition are dismissed in default.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 06, 2017